

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
PREMIER PROTEINS LIMITED

Operating In Manufacture of Vegetable and Animal Oils And Fats
At 45/47-A Industrial Area No.1 A.B.Road, Dewas, Madhya Pradesh, India - 455001
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	PREMIER PROTEINS LIMITED PAN: AABCM3277H CIN: U15141MP1986PLC003345
2.	Address of the registered office	45/47-A Industrial Area No.1 A.B.Road, Dewas, Madhya Pradesh, India - 455001
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	As per the last audited financial statement, no fixed assets available in the company.
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Details can be obtained by sending email at: ibc.proteins@gmail.com
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be obtained by sending email at: ibc.proteins@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The Eligibility Criteria are mentioned in detailed invitation for Expression of Interest to submit Resolution Plan(s). For details, Please contact on: ibc.proteins@gmail.com
10.	Last date for receipt of expression of interest	Friday, 14 November, 2025
11.	Date of issue of provisional list of prospective resolution applicants	Monday, 24 November, 2025
12.	Last date for submission of objections to provisional list	Saturday, 29 November, 2025
13.	Date of issue of final list of prospective resolution applicants	Tuesday, 09 December, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Sunday, 14 December, 2025
15.	Last date for submission of resolution plans	Tuesday, 13 January, 2026
16.	Process email id to submit Expression of Interest	ibc.proteins@gmail.com

Navin Khandelwal

RP in matter of Premier Proteins Ltd

A company under CIRP vide NCLT Order dated 28-08-2025

Regn. No.: IBBI/IPA-001/IP-P00703/2017-2018/11301

AFA valid till 31-12-2025

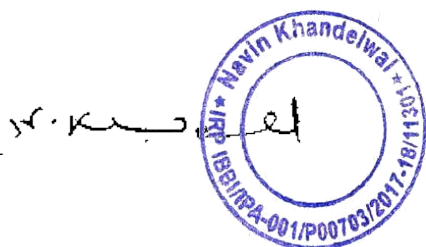
Address: 206, Navneet Plaza 5/2 Old Palasia Indore (M.P)

E-mail: Process Specific- ibc.proteins@gmail.com

IBBI registered- navink25@yahoo.com

Date: 30-10-2025

Place: Indore



Ten Chapters Concluded in EU FTA Talks: Goyal

Says further breakthrough expected during EU trade chief's visit next month

Our Bureau

New Delhi: India and the European Union have concluded negotiations on 10 out of 20 chapters of the proposed free trade agreement (FTA), while another four to five chapters have been settled in principle, Commerce and Industry Minister Piyush Goyal said on Tuesday. The minister told reporters that India expects further progress when the EU Trade Commissioner visits New Delhi in late November. Both sides, he said, are moving ahead "recognising mutual sensitivities and strengths" as they work to bridge gaps in the remaining areas of the pact.



This decade has given us several wake-up calls – starting from Covid – showing how important it is to have resilient supply chains, to own and control critical technologies and supplies

PIYUSH GOYAL
Commerce and Industry Minister

Goyal has just returned from Brussels, where he met European Commissioner for Trade and Economic Security Maros Sefcovic to discuss the proposed India-EU FTA. His visit followed the conclusion of the 14th round of negotiations held from October 6 to 10. Both sides aim to conclude the FTA negotiations by December. Separate

discussions are also under way on an investment protection agreement and an accord on geographical indications. In FY 2024-25, India-EU trade in goods stood at \$136.53 billion. Earlier, speaking at an event, Goyal emphasised the need for resilient supply chains, control over key technologies and reduced dependence on specific geographies. "This decade has given us several wake-up calls – starting from Covid – showing how important it is to have resilient supply chains, to own and control critical technologies and supplies," he said at the TIEcon event. He added that promoting swadeshi products is not just about manufacturing or designing in India but is crucial for the country's long-term growth and sovereignty.

'DeepTech Has 'Deep Resonance' in Youth'

NEW DELHI: There is a deep resonance of the word DeepTech in youth today across the country and the government is here to support innovation across the spectrum, Piyush Goyal said. Addressing India's largest DeepTech conference, the minister said the journey of DeepTech has a very holistic connotation. "It is not just artificial intelligence but quantum computing, machine learning, and so on," he said. **AGENCIES**

WHEN GLOBAL SEAS ARE ROUGH, PM SAYS...

Coastal Growth & Blue Economy Priority for 25 yrs

Our Bureau

Mumbai: India will prioritise the blue economy and sustainable coastal development over the next 25 years, Prime Minister Narendra Modi said on Thursday. Commenting on the nation's role "when the global seas are rough," he said the world looks for a steady lighthouse — and India is well poised to play that role.



India wants to strengthen supply chain resilience at the global level

NARENDRA MODI
Prime Minister

Addressing the Maritime Leaders Conclave at the India Maritime Week 2025, Modi said reduced turnaround time and container dwell time have made Indian ports more attractive for global shipping lines. "One-fourth of the 21st century is over, and the coming 25 years are even more important," the Prime Minister said while outlining India's focus on the blue economy, green logistics, port connectivity, coastal industrial clusters, and shipbuilding for the next quarter of this century.

Highlighting the Centre's plans to boost domestic shipbuilding and restore India's lost glory in the sector, he said large ships have been accorded infrastructure status, easing the availability of funds for the industry. "These policy decisions will open up new alternatives of financing for shipbuilders," Modi said, adding that this will lower interest costs and improve credit availability. On global tensions, he said India stands as a symbol of strategic autonomy, peace, and inclusive growth amid trade disruptions and shifting supply chains. "India wants to strengthen supply chain resilience at the global level," the Prime Minister said.

Highlighting the performance of India's ports, he said they are now counted among the most efficient in the developing world — and in many cases, are outperforming ports in the developed world. Modi added that the average container dwell time in India has reduced to less than three days, which is better than in several developed nations.

Desi Shipbuilders Plan to Augment Local Sourcing of Key Components

Twesh Mishra & Forum Gandhi

New Delhi/Mumbai: Homegrown shipbuilders are planning to augment local sourcing of key components in line with the government's push to produce more ships locally. The move tracks a

₹69,725 crore package for the shipping and maritime sectors that includes a national mission for shipbuilding and a dedicated maritime development fund of ₹25,000 crore. Goa Shipyard, a state-run company for defence shipbuilding, currently has a ₹40,000 crore orderbook.

'Global Commodity Prices may Hit 6-Yr Low in 2026'

Our Bureau

New Delhi: Global commodity prices are expected to reach a six-year low in 2026, marking the fourth straight year of decline, according to the World Bank's latest Commodity Markets Outlook. Prices are projected to fall by 7% in 2025 and 2026 due to weakening global economic growth amid trade turmoil, crude oil glut, and continued policy uncertainty. Prices could plummet even lower if global growth remains sluggish, given the ongoing trade tensions and policy ambiguity, it noted.

Commodity markets are helping to stabilise the global economy," said Immanuel Glick, the World Bank Group's chief economist and senior vice president for development economics. "Falling energy prices have contributed to the decline in global consumer price inflation. But it's not last. Governments should use it to get their fiscal house in order, make economies business-ready, and accelerate trade and investment."



Strong demand for liquefied petroleum gas (LPG) and petrol is fueling India's oil consumption growth this year, the report noted. China and India together are expected to account for a quarter of global oil consumption growth in 2025 and two-fifths in 2026, the report said, citing the International Energy Agency (IEA). The World Bank forecast Brent crude prices to average \$68 per barrel this year, declining \$18 from last year and sliding further to \$60/bbl in 2026, a five-year low, amid subdued consumption and rising prices are expected to recover to \$65/bbl in 2027 as low prices are expected to limit excess supply.

Consumption Gap Seen Across UP Districts: Report

Our Bureau

New Delhi: A few districts in Uttar Pradesh reported a higher monthly per capita consumption expenditure (MPCCE) than others in 2023, indicating a significant difference in living standards across the state, according to an analysis of a report released by the statistics and programme implementation ministry. In rural areas, districts such as Shravasti (₹4,462), Gautam Buddha Nagar (₹4,454) and Bagpat (₹4,347) recorded the highest MPCCE levels. By contrast, Mirzapur (₹2,409), Chandauli (₹2,367) and Sonbhadra (₹2,357) were at the bottom. Out of 75 districts in rural UP, 31 had a daily per capita expenditure of less than ₹100, showed the analysis of the report on model-based district-level estimates from the Household Consumption Expenditure Survey (HCES 2022-23). In urban areas, Gautam Buddha Nagar (₹7,705), Gonda (₹6,133) and Bagpat (₹6,995) led the list, while Ghazipur (₹2,771), Ambedkar Nagar (₹2,653) and Ballia (₹2,581) recorded the lowest MPCCE. Only four districts in urban UP had a daily per capita expenditure of less than ₹100. The district-level estimates are based on the Fay-Herriot model as it provides reliable statistics when sample size is small. The study by the ministry is crucial, the report said.

NATURAL GAS AND COAL TRENDS

Natural gas demand in the Asia Pacific, particularly China and India, fell in the first half of 2025 due to tepid industrial consumption and increased renewable power generation. At the same time, coal power generation in both countries fell amid lower electricity demand and the surge in renewables. However, the report forecast electricity demand to rise in India, China, and the US, driven by wider use of electric vehicles (EVs), air conditioning, and data centres.

The World Bank noted that India is expected to increase its coal supply through a moderate rate. "However, higher output from renewable electricity plants—especially in China and India—will moderate coal demand growth."

Gasification Push: 41 Coal Mines Put up for Auction

Our Bureau

New Delhi: The Ministry of Coal put up for auction 41 mines on Wednesday, comprising 20 conventional and the remaining underground coal gasification (UCG) mines, with a push to utilise deep-seated coal reserves through gasification.

It will be the first time the government has put up for auction potential UCG mines, aiming to promote cleaner and more diversified uses of coal. "Underground coal gasification technique allows coal to be converted to deep-seated coal to syngas. This results in less pollution, and industries can use this as feedstock, reducing im-

AS PART OF 10-YEAR ROAD MAP...

Niti Proposes P, Tech Push to Boost Manufacturing Sector

Identifies AI, robotics & advanced materials as key to create global mfg ecosystem

Our Bureau

New Delhi: The Niti Aayog has proposed a revamp of the country's intellectual property (IP) regime, with emphasis on streamlined approval mechanisms for modern technology applications in manufacturing along with cost-effective access to green and reliable energy, as part of its 10-year road map to develop a future-ready, frontier technology-enabled manufacturing ecosystem in the country.

"Systemic, inclusive and cluster-focused deployment of frontier technologies along with related interventions could take up the share of manufacturing to 25% of GDP from 15-17% now, generate over 100 million jobs, and establish India as one of the top three global hubs for advanced manufacturing by 2035, key milestones towards Viksit Bharat in 2047," the Aayog said in a report. The Aayog is of the view that India's manufacturing sector is constrained by gaps when compared with those in peer nations, including inadequate infrastructure in industrial corridors, shortage of highly skilled labour, low investment in research and development, and fragmented supply chains that limit scale



and efficiency. "These challenges not only decelerate growth but also prevent firms in India from moving up the global value chain," it said.

The report, titled 'Reimagining Manufacturing: India's Roadmap to Global Leadership in Advanced Manufacturing' and jointly developed by the CII and Deloitte, was released on Wednesday.

In order to help Indian organisations, including MSMEs, rapidly adapt, absorb and deploy frontier technologies into shop floors, the Aayog has proposed sustained funding by the government and industry for technology innovation to support pilot-to-scale transitions in technolo-

gies such as robotics and advanced materials. It also suggested shared research and development and testing infrastructure to reduce individual capex burdens and promotion of collaborative innovation.

The Aayog has identified artificial intelligence & machine learning, advanced materials, digital twins and robotics as high-impact enablers to create a world-class manufacturing ecosystem in India. Under Phase 1 (FY2026 - FY2028), the Aayog recommends positioning advanced manufacturing as a strategic priority under the National Manufacturing Mission, establishing the Global Frontier Technology Institute in India as a centre of excellence and developing a future-ready skilling ecosystem through large-scale, modular, and cluster-aligned programs focused on frontier tech capabilities.

During Phase 2 (FY2029 - FY2031), it has called for driving 'servitization of manufacturing' to transform India's manufacturing landscape from being a product manufacturer to a solution provider. In Phase 3 (FY2032 - FY2035), it has proposed continuous monitoring of the maturity level of frontier technologies in India and planning for targeted interventions.

JM Baxi Eyes ₹13k Cr Maritime Expansion

Twesh Mishra & Forum Gandhi

Mumbai/New Delhi: Private port terminal operator JM Baxi plans spending close to ₹10,000 crore for establishing ship-recycling, and repair centres, a top company official told ET. Besides these, JM Baxi is also planning another ₹3,000 crore investment in establishing luxury cruise service, and for entering the subsea cable deployment business. Company officials said funds will be shared from a mix of multi-lateral institutions, domestic banks and internal accruals.

"With this, JM Baxi will become the first port terminal operator to

enter the ship repair and recycling business," the official said adding the diversification is in line with a boost this industry is recently getting from the centre.

"The first phase of this recycling facility will be operational by 2029," the official said estimating that around \$1 billion (roughly ₹8,500 crore) will be spent near Alang in Gujarat for this greenfield facility.

"Seven to eight large ships can be

simultaneously recycled in the first phase which will be ready by 2029," the official said indicating it will be built in partnership with more Indian players.

The 108-year old JM Baxi group has interests spanning marine services, ports and logistics and technology. It currently offers port facilities such as container and multi-cargo port terminals, container freight stations and inland container depots.

OSBI
State Bank of India, SB Global IT Centre, IT-Foreign Offices Department, L & T Building - B, Wing, 2nd Floor, Tower-1, Seawoods (West), Navi Mumbai, Maharashtra-400705

CORRIGENDUM
CORRIGENDUM # 1 Dated 28.10.2025
EoI Ref: SB/OTC/ITFO/2025/2026/52 DATED: 08.10.2025
State Bank of India has issued a corrigendum # 1 dated 28.10.2025 to the EOI for procurement of Open Banking Solution(s) along with Development/Implementation/Support/Maintenance for SBI Foreign Offices. For details, please visit Procurement news at <https://www.sbi.co.in> or <https://bank.sbi> or e-Procurement agency portal at <https://tenderer.sbi/sbi/> for detailed corrigendum # 1 to the RFP.
Place: Navi Mumbai Date: 30.10.2025 Deputy General Manager (IT-FO)

VASTU HOUSING FINANCE CORPORATION LTD
R-203 & 204, 2nd Floor, Vastu Wing, Main State, Zakaria Bunder Road, Sewi (West), Mumbai 400015 Maharashtra.
CIN No: U65922MH2005PLC273201

POSSESSION NOTICE
Whereas, The undersigned being the Authorised Officer of Vastu Housing Finance Corporation Limited under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred to him under section 13(12) read with Rule 9 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice calling upon the borrowers mentioned herein below to repay the amount mentioned in the respective notice within 60 days from the date of receipt of the said notice. The borrowers having failed to repay the amount, undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Section 13(4) of the said Act read with Rule 9 of the said rules on the date mentioned below. The borrower and guarantor in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Vastu Housing Finance Corporation Limited Branch for an amount mentioned as below and interest thereon, costs etc.

SN	Name of Borrower, Co-Borrower and LAN No.	Date & Amount of Demand Notice	Description of Property	Date & Type of Possession
1	Bahadursingh . Kishan Kumar LAN: H0000000095021	23-Jul-25 Rs. 881572/- as on 09-Jul-25	All that part and parcel On House situated on Land Survey No. 437/1, 436/1 at Village Gundurda 3 p.h.no.66 Tehsil Iharda Dist. Ujjain total area or 4400 sq. ft. or Rakba 0.040 Hectare Boundaries: North: Common Road, South: Land of Fool Singh, East: Plot of Sumner Singh, West: Remaining Self Land	Symbolic Possession taken on 24-10-2025
2	Lokendra Singh Rathore Raghuvir Singh Rathore Rajendra Kumar LAN: H0000000013873	23-Jul-25 Rs. 834798/- as on 09-Jul-25	All that part and parcel of the House/plot no. 32/01 Land Survey No. 10409, village registration and panchayat Bahadur Madhya Pradesh 457770 total area 1120 Sq. ft. (36.29 sq. mtr) Boundaries: North: House of Kuldeep Singh Rathore, South: House of Madan Singh Rathore, East: Common way, West: Land of Shalendra Rathore	Symbolic Possession taken on 23-10-2025
3	Babulal . Champa Bai LAN: H00000000176331	22-May-25 Rs. 906820/- as on 13-May-25	All that part and parcel of the property is situated at, P.H. No. 54, Residential House no. 162 Ward no. 10 Village Chhoti Raynadas (Jamuniya), Gram Panchayat Jamuniya, Tehsil Ratlam, District Ratlam (M.P.), Madhya Pradesh. 457441. Total House Area 1200 Sq.ft. (111.52 Sqmtr) Boundaries: North: House of Vajjeshingh, South: Open Land, East: House of Narsingh, West: Road.	Symbolic Possession taken on 25-10-2025
4	Suresh Jai Suryabai Ghanshyam Jai LAN: H00000000137558	23-Apr-25 Rs. 2341265/- as on 09-Apr-25	All that part and parcel of the property situated at, part of land survey no. 328/1/2, Village Ghatwas, Tehsil and dist. Ratlam, Madhya Pradesh, 457222, area : 2000 sq. ft. Boundaries: North: ROAD, South: SELF LAND, East: MAIN ROAD, West: SELF LAND	Symbolic Possession taken on 25-10-2025

Date : 30.10.2025
Place : Ujjain / Jhabua / Ratlam

Issued by
Company Secretary &
Deputy General Manager

Authorised Officer
Vastu Housing Finance Corporation Ltd

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR PREMIER PROTEINS LIMITED
Operating in Manufacture of Vegetable and Animal Oils and Fats
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(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Code of India (Insolvency) Resolution Process for Corporate Persons) (Regulation, 2016)

SL	RELEVANT PARTICULARS	PREMIER PROTEINS LIMITED
1.	Name of the company along with PAN & CIN L/P No.	PREMIER PROTEINS LIMITED PAN: AAQO17P-P0070372017/2818/11301 CIN: U15142MP1999PLC003345
2.	Address of the registered office	45/47-A Industrial Area No.1 A.B. Road, Dewas, Madhya Pradesh, India - 465001
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	As per the last audited financial statement, no fixed assets available in the company.
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Details can be obtained by sending email at: ibc.proteins@gmail.com
7.	Number of employees/ workmen	NIL
8.	Further details including list of available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be obtained by sending email at: ibc.proteins@gmail.com
9.	Eligibility for resolution applicant under section 23(2)(b) of the Code is available at URL:	The Eligibility Criteria are mentioned in detailed invitation for Expression of Interest to submit Resolution Plan(s). For details, please contact on: ibc.proteins@gmail.com
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Navin Khadkeval
A company under CIRP under NCLT Order dated 28-08-2025
Regn. No. IBBI/PN-001/P-P0070372017/2818/11301
Address: 206, Navnemat Plaza 5/2 Old Palasia indore (M.P.)
E-mail: proteins@ibc.proteins@gmail.com
IBBI registered- navin25b@yahoo.com

Date: 30-10-2025
Place: Indore

